

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO 21.04.2010
ANSWERED ON

OBJECTIONS TO DEVELOPMENT WORKS ALONG BORDER IN ASSAM BY BANGLADESH FORCES .

2818

SHRI KUMAR DEEPAK DAS

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether it is a fact that along the Indo-Bangladesh Border in Assam, some development works like electrification, construction of bridge has been stopped due to objections raised by the Bangladesh border force;
- (b) if so, the details of such incidents and action taken thereon;
- (c) the details of cases registered of illegal infiltration, smuggling of illegal arms, fake Indian currency, cattle etc. during the last three years; and
- (d) what is the target date to seal Indo- Bangladesh border works and whether it will be completed on time?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & b): As per the available information, on March 29, 2010 some Bangladesh nationals along with the Bangladesh Rifles entered into Faksarkutti village of Dhubri District of Assam along Indo-Bangladesh border and prevented Indian villagers from undertaking electrification work in the area on the pretext that no construction work is permitted within 150 yards from the zero line. A flag meeting was held next day between Border Security Force (BSF) and Bangladesh Rifles to resolve the issue. It has been clarified to the Bangladesh Rifles that the routine developmental activities for the welfare of the border population may be done within 150 yards as they are not the defensive structure.

(c) Details of illegal infiltration, smuggling of illegal arms, fake Indian currency, cattle etc. during the last three years is annexed.

(d) Government is committed to complete the fencing project along Bangladesh border. The scheduled date for completion of the sanctioned projects is March, 2012.